

Purchase of stationary articles under GFR provisions

1358. SHRI RAM KUMAR KASHYAP: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Department of Expenditure, has decided not to extend special dispensation to the National Cooperative Consumer's Federation of India (NCCF) etc. as this dispensation is not cost effective;

(b) if so, whether his Ministry has informed all the Ministries and Government Departments accordingly; and

(c) if not, the reasons therefor and the steps taken to inform all the Ministries and Government Departments to follow the provisions of General Financial Rules (GFR) in the matter of purchase of stationary and other general articles *w.e.f.* 1 April, 2015?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA) : (a) to (c) Yes Sir, the validity for purchases under special dispensation to Kendriya Bhandar/NCCF has been extended till 31.03.2015 (*i.e.* upto the end of current financial year). It is also clarified that *w.e.f.* 01.04.2015 there shall be no special dispensation to these organizations, as this dispensation is not cost effective. In this context, the nodal Department, Department of Personnel and Training (DoP & T) has issued instructions to all the Central Government Ministries/ Department on 19th February, 2015.

Non-functional ATMs in Himachal Pradesh

†1359. SHRIMATI BIMLA KASHYAPSOOD: Will the Minister of FINANCE be pleased to state:

(a) whether there has been an increase in the complaints received by Government regarding the out of order ATMs of Public Sector Banks (PSBs) in Himachal Pradesh;

(b) if so, the details thereof with regard to private and public sector banks during the last three years, year-wise;

† Original notice of the question was received in Hindi.